

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2136
ANSWERED ON:23.11.2010
RESERVATION OF STS IN A N ADMINISTRATION
Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Scheduled Tribes posts currently lying vacant under the Andaman and Nicobar Islands Administration;
- (b) the percentage of reservations fixed for Scheduled Tribes in respect of Group C and D posts under Direct Recruitment Quota in the A&N Administration alongwith the total number of persons who have been employed on the basis of reservation being provided for Scheduled Tribes since it came into effect in the UT;
- (c) the details of the O.M. of Department of personnel and Training dated 5th July 2005 which stipulates the percentage of reservation for Scheduled Tribes and A&N Islands; and
- (d) the total percentage of reservation in actual practice for Scheduled Tribes in Group C and D posts under Direct Recruitment in A&N Island?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The total number of posts reserved for Scheduled Tribes lying vacant under Andaman and Nicobar administration is 329.
 - (b): There is 12% reservation for Scheduled Tribes in respect of Group C and D posts under Direct Recruitment Quota in Andaman and Nicobar Administration.
- Information in respect of total number of persons who have been employed on the basis of reservation being provided for Scheduled Tribes since it came into effect in the Union Territory is being collected and will be laid on the Table of the House.
- (c): Office Memorandum No. 36017/1/2004-Estt.(Res.) dated 5th July, 2005 of Department of Personnel and Training prescribes quantum of reservation for Scheduled Castes, Scheduled Tribes and Other Backward Classes in case of direct recruitment to Group C and D posts normally attracting candidates from a locality or a region. As per this Office Memorandum, percentage of reservation for Scheduled Tribes for such posts/services in Andaman and Nicobar Islands has been fixed at 8% keeping in view the figures of the 2001 Census.
 - (d): At present 12% reservation is being provided for Scheduled Tribes in Group C and D posts under Direct Recruitment Quota by the Andaman and Nicobar Administration.